

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1443  
ANSWERED ON:22.03.2012  
BHAKRA BEAS MANAGEMENT BOARD  
Jakhar Shri Badri Ram

**Will the Minister of WATER RESOURCES be pleased to state:**

(a) whether the quantum of water for Haryana prescribed by Bhakra Beas Management Board (BBMB) has been changed as per actual utilization thereof; and

(b) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) The Bhakra Beas Management Board (BBMB) has informed the following. Haryana draws its share of Sutlej water as per Bhakra Nangal Agreement, 1959 and of surplus Ravi Beas waters as per Adhoc Interim Agreement approved in BBMB's 105th meeting held on 03.12.1982. The water is delivered by Punjab to Haryana at two Haryana Contact points viz. RD 390 BML and RD 180 Narwana Branch to the extent of safe carrying capacity available in these channels. Quantum of water deliveries are made as per decision taken in Technical Committee every month by BBMB, in which the partner States are members, keeping in view availability of water, shares of partner States and their requirements/ demands and safe carrying capacities of various channels falling in conveyance system.